

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 221**  
**(IB)-932(ND)2020**

**IN THE MATTER OF:**

<b>M/s. Drive India Enterprises Solution Limited</b>	...	<b>Applicant/Petitioner</b>
<b>Versus</b>		
<b>M/s. Essline Engineers And Consultants Private Limited.</b>	...	<b>Respondent</b>

**Under Section: 9 of IBC, 2016**

**Order delivered on 10.02.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:** Mr. Pranav Saigal, Adv, Mr. Pranaya Goyal, for the Operational Creditor, Adv., Siddharth Dutta, Advocate for Corporate Debtor

**ORDER**

Renotify this case on 15.03.2021.



**T.S. Singh  
(Court Officer)**